

SLP(C)No. 16409 OF 2001

ITEM No.28

Court No. 1

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.16409/2001

(From the judgement and order dated 16/11/2000 in CRP 2725/00
of The HIGH COURT OF KERALA AT ERNAKULAM)

K.M. JACOB

Petitioner (s)

VERSUS

K.M. MOHAMMED ISMAIL
(With Office Report)

Respondent (s)

Date : 29/01/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. T.L.V. Iyer, Sr.Adv.
Mr. Subramonium Prasad.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

List on 11th February, 2002.

.SP1
(N. Annapurna) (Shelly Sengupta)
Court Master Court Master